

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3645  
ANSWERED ON:19.08.2003  
PROGRESS IN IMPLEMENTATION OF MEMORANDUM OF SETTLEMENT  
BASUDEB ACHARIA

**Will the Minister of COAL be pleased to state:**

to the reply (USQ No. 4505 dated 22.4.2003) and state the details of further progress made so far in respect of implementation of the Memorandum of Settlement arrived at between Coal India Ltd. and the Five Federations of Trade Unions?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRAHLAD SINGH PATEL) :

Details of further progress made in regard to implementation of Settlement at between Coal India Limited (CIL) and the five Federations of trade unions are given as under : Point No. 1 Coal Mines (Nationalization) Amendment Bill, 2000 :

The issues relating to Coal demand, supply and gap were discussed in detail on 10-06-2003 in a meeting taken by Secretary, Ministry of Coal wherein representatives of Central Trade Union, Coal India Limited, Planning Commission and Ministry of Power participated. Point No. 7 (Joint Bi-partite Committee for Coal Industry-VII):

JBCCI-VII has been constituted on 28-07-2003 by Coal India Limited. Further CIL has sent letters to concerned Organizations to send the names of their nominees who will be representing them.